

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. NO.164 OF 1996

Friday, this the 29th day of March, 1996.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

K Venkataraya, S/o K Sontha Naik,  
(Retired Station Master, Southern Railway),  
Sreemathi Sadanam, Kalanad, Kalanad P.O.,  
Kasaragod Taluk.

.. Applicant

By Advocate Mr P V Mohanan.

Vs

- 1 The General Manager,  
Southern Railway, Madras.
- 2 The Divisional Personnel Officer,  
Divisional Office, Personnel Branch,  
Southern Railway, Palghat. .. Respondents

By Advocate Mr P N Santhosh for Mr Sachidanandan.

The application having been heard on 29th March 1996,  
the Tribunal on the same day delivered the following :

O R D E R

Applicant seeks to quash A3 rejecting the request  
to recompute his pension. Pension was fixed on the basis  
that the last pay drawn by him was Rs. 2200/- in the scale  
of Rs 1600 - 2660. The scale and the pay came to be  
revised, and applicant's pay was fixed at Rs 2300/- as  
on 1.3.1993 in the scale of Rs 2000 - 3200. Since the  
filing of the original application his pension has been  
refixed taking into account the changes aforesaid, both  
sides submit. But, the leave salary has not been revised.  
This will be done within four weeks from today and payments  
made.

2 Learned counsel for applicant prayed for costs and interest stating that applicant had to incur unnecessary expenditure because of the delay in finalisation of the pension. We are not inclined to grant interest but a nominal costs of Rs 300/- (Rupees three hundred) to be paid by respondents to applicant.

3 Original application is disposed of as aforesaid.

Dated the 29th March, 1996.



CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

List of Annexures

1. Annexure-A3: True copy of the proceedings No.J/P 626/Sett./Misc dated 3.1.1995 issued by Divisional Personnel Officer, Personnel Branch, Palghat (2nd Respondent)